केन्द्रीय सरकार ने १९५६-५७ में राजस्थान सरकार को कितनी राशि दी; और

(ग) राज्य सरकार ने किन मुख्य मदों पर उक्त राशि व्यय की ?

गृह-कार्य उपमंत्री (श्रीमती आल्वा) : (क) केन्द्र द्वारा राज्य सरकार को कोई निदेश नहीं दिया गया है ।

(ख) दी गई रकम इस प्रकार है :—

(i) अनुसूचित जातियों को ७.८४ लाख रुपये ।

(ii) अनुसूचित आदिम जातियों को १२.३० लाख रुपये ।

(ग) उपरोक्त रकम जिन मुख्य मदों पर खर्च की वे इस प्रकार हैं :—

क—अनुसूचित जातियां

१ शिक्षा सुविधाएं जिनमें छात्रवृत्तियां, संस्कार केन्द्र और छात्रावास शामिल हैं

२ मकान

३ कुएं

४ कुटीर उद्योग

५ अस्पृश्यता निवारण के लिए विज्ञापन तथा प्रचार

६ स्वयं सेवक संस्थाओं को सहायता

७ काननी सहायता

ख—अनुसूचित आदिम जातियां

१ शिक्षा सुविधाएं जिनमें आश्रम स्कूल, छात्रवृत्तियां और छात्रावास शामिल हैं

२ मकान

३ जन-स्वास्थ्य तथा चिकित्सा सुविधाएं

४ कुटीर उद्योग

५ पुनर्वास

६ सिंचाई

७ सड़कें

८ कृषि

९ पशु-पालन

१० कानूनी सहायता

### Life Insurance Corporation

**381. Shri Anthony Pillai:** Will the Minister of Finance be pleased to lay a statement on the Table giving particulars of (i) the buildings acquired by the Life Insurance Corporation at the time of its nationalisation of life insurance companies and which are lying vacant;

(ii) the time for which they have been lying vacant prior to 1st May 1957; and

(iii) the extent of loss through the said buildings lying vacant?

**The Minister of Finance (Shri T. T. Krishnamachari):** (i) to (iii). The information is being collected and will be laid on the Table of Lok Sabha.

### Secondary Education

**382. Shri Liladhar Kataki:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether a new uniform system of Secondary Education is going to be introduced in all the State in pursuance of the recommendation of the Secondary Education Commission;

(b) if so, from which date; and

(c) the names of the States where the Secondary Education has already been remodelled according to the new scheme?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali):** (a) It has been recommended to all the

States to adopt the new pattern of education. While most of the States have already accepted the new system, a few are still considering it.

(b) In some of the States the new pattern came into operation from the academic year 1955-56.

(c) Remodelling is a long-term project, as such in no State the reorganisation has been completed so far.

**Government Undertakings**

**383. Shri Damani:** Will the Minister of **Home Affairs** be pleased to refer to the reply given to Starred Question No. 423 on the 26th November, 1956 and state the number of persons selected from amongst the trade and industry to man Government Undertakings?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** The Union Public Service Commission are at present scrutinising the applications received by them in response to *their advertisement*. The interviews of the candidates will commence after the scrutiny has been completed.

**House-rent Allowance to Cantonment Servants**

**384. Shri Ram Krishan:** Will the Minister of **Defence** be pleased to refer to the reply given to Unstarred Question No. 1025 on the 17th December, 1956 and state:

(a) whether the *information* regarding payment of House rent allowance to Cantonment Fund servants in Southern Command has been collected; and

(b) if *so*, the details thereof?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Yes.

(b) A statement is laid on the Table of Lok Sabha [*See* Appendix III, annexure 71.]

**Cantonment Fund Servants**

**385. Shri Ram Krishan:** Will the Minister of **Defence** be pleased to refer to the reply given to Starred Question No. 1258 on the 17th December, 1956 and state:

(a) whether Government have taken final decision in regard to centralisation of the services of the Cantonment Fund Servants; and

(b) if not, reasons for delay?

**The Deputy Minister of Defence (Sardar Majithia):** (a) and (b). Government do not propose to centralise the services of the Cantonment Fund Servants.

**मूर्तियों का हटाया जाना**

**३८६. श्री वाजपेयी :** क्या गृह-कार्य मंत्री विदेशियों की मूर्तियों को हटाने के बारे में प्रधान मंत्री द्वारा १३ मई, १९५७ को दिये गये वक्तव्य के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) जनवरी, १९५७ तक संघ राज्य क्षेत्रों के सार्वजनिक स्थानों से किन-किन विदेशियों की मूर्तियां हटाई जा चुकी हैं तथा उनकी संख्या कितनी है; और

(ख) १५ अगस्त, १९५७ तक संघ राज्य क्षेत्रों से किन-किन व्यक्तियों की मूर्तियां हटाने का सरकार का विचार है ?

**गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री दातार) :** (क) तथा (ख). दिल्ली के अलावा संघ राज्य क्षेत्रों में कोई मूर्तियां नहीं हैं। हिमाचल प्रदेश में केवल एक मर्ति है। इन में से अभी तक कोई नहीं हटाई गई है। मूर्तियों को हटाने का प्रश्न विचाराधीन है।